

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.12030 of 2013-SM

(Arising out of OIA-CCEA-SRT-I/SSP-425/2012-13/U/S-35A dated 26/03/2013 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Repro India Ltd

.....Appellant

Special Economic Zone At Plot No. 90 To 93,
165,Ssez, Gidc, Sachin,
SURAT, GUJARAT

VERSUS

C.C.E. & S.T.-Surat-i

.....Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

APPEARANCE:

Shri Amber Kumrawat, Advocate appeared for the Appellant
Shri Vijay G. Iyengar, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 05.01.2023
DATE OF DECISION: 01.05.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 12029 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Geeta